DIVISION BENCH O-154

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/1065(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th March, 2021, 10:30 A.M

Name of the Company	BURNPUR CEMENT LTD.		
Under Section	Sub-Section (1) 0f Section 66.		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel/AR appeared through video conference:

Mr. Rajeev K Goel, Advocate] For the applicants
Mr. Kartikeya Goel, Advocate]

O R D E R

Mr. Rajeev K Goel, Ld. Counsel along with Mr. Kartikeya Goel, Ld. Counsel for the applicants present.

Due to paucity of time the matter could not be taken up for hearing today.

List the matter for hearing on **06/05/2021.**

Harish Chander Suri **Rajasekhar V.K.**
Member (T) **Member (J)**

vc